

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 87 OF 2015 &
I.A. No. 134 of 2015**

Dated:- 09th July, 2015

In the matter of:-

Gulbarga Electricity Supply Co. Ltd.

...Appellant(s)

Versus

The Karnataka Electricity Regulatory Commission & Anr.

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **28.08.2015**.

COURT MASTER